

(c) Pakistan was reported to have indulged in anti-Indian activities on this occasion also.

(d) Mr. A. S. Larson Adu of Ghana will be Deputy Secretary-General with general responsibilities including international relations, administration and conference services and Mr. Goneratne of Ceylon will be the Deputy Secretary-General with primary responsibility for economic matters, including development problems.

लन्दन निवासी भारतीय परिवारों की पेशकश

1850. श्री हुकम चन्द कछवाय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लन्दन में प्रतिरक्षा वाले भारतीय परिवारों ने हमारी सशस्त्र सेना के 150 परिवारों का भरण-पोषण करने की पेशकश भेजी है;

(ख) क्या यह भी सच है कि उन्होंने 150 परिवारों की सूची मांगी है;

(ग) यदि हाँ, तो क्या सरकार ने इस बीच 150 परिवारों की सूची भेज दी है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) :

(क) तथा (ख). लन्दन में भारतीय उच्चायोग की मार्फत सितम्बर 1965 में सूचना प्राप्त हुई थी कि यू० के० में रहने वाले कुछ भारतीयों ने ऐसे 100 कुटुम्बों की सूची की मांग की थी कि जिन के पति हाल की नडाई में मारे गये थे; ताकि वह आगामी 10 वर्षों के लिए इन कुटुम्बों की वित्तीय सहायता कर सकें।

(ग) तथा (घ). इस विषय का एक व्यापक निर्णय किया गया था, कि सभी दान निर्वोग्य सेना सेविवर्ग, विधवाओं और घनाशों

के निधि अथवा वायु-सेवा कल्याण निधि के हिस्से में जमा किये जायें। तदनुसार भारतीय उच्चायोग का उत्तर दिया गया था, कि वह दाताओं का अपने अंशदान/दान इन दोनों में से किसी निधि को भेज दें। यद्यपि दान दइता में उन्हीं उद्देश्यों के लिए प्रयुक्त किये जायेंगे जिनके लिये दाता कहेंगे, प्रत्येक एकल कुटुम्ब का दो जाने वाली राशि निधि की प्रबंधक समिति द्वारा उनकी आवश्यकता के निर्धारण पर निर्भर होगी। तदर्थ, दाताओं को, उन उद्देश्यों तथा व्यक्तियों की श्रेणियों के सम्बन्ध में, इच्छाओं का यथासंभव मान रखा जायेगा कि जिनके लिए वह अपने दानों का प्रयोग करना चाहें। यह सुनिश्चित करने के लिए भी ध्यान रखा जायेगा कि सहायता उन्हीं को दी जाये, जिन्हें वास्तव में उसकी आवश्यकता हो।

Location of Public Sector Industries

1851. Shri Hukam Chand
Kachhavalaya:

Shri Parashar:
Dr. Chandrabhan Singh:
Shri Chandak:
Shri Wadiwa:
Shri J. P. Jyotishi:
Shrimati Minimata:
Shri Daji:
Shri Bade:

Will the Prime Minister be pleased to state:

(a) whether any direction has been issued to all the Ministries to invariably consult the Ministry of Defence in the matter of location of large public sector industries in major port towns on grounds of security considerations; and

(b) if so, the broad details thereof?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (b). Ministries concerned had been requested in 1957 to consult the Ministry of Defence when considering the location of a new public sector industrial undertaking as there may be a defence angle which

that Ministry may wish to take into account. On reconsideration it has now been decided that such consultation with the Ministry of Defence is necessary in the following types of cases only:

- (1) where the capital cost exceeds Rs. 10 crores; and
- (2) in other cases, where the Ministry concerned considers that there is a defence angle to the case or where the demand on transport facilities would be heavy.

Unidentified Plane in Indian Territory

1852. Shri Vidya Charan Shukla:
Shri S. M. Banerjee:
Shri Shiv Charan Gupta:
Shri Krishnapal Singh:

Will the Minister of Defence be pleased to state:

(a) whether an unidentified plane was detected over Indian territory on the morning of the 10th October, 1965;

(b) if so, whether it was a Pakistani plane; and

(c) why it was not shot down?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) and (c). The aircraft was flying at a very great height and so it could not be identified, it made off before it could be shot down.

Defence Vehicles

1853. Dr. L. M. Singhvi: Will the Minister of Defence be pleased to state:

(a) whether our defence vehicles are equipped with balloon tyres;

(b) if not, the reasons therefor; and

(c) the proposals for starting the manufacture of such tyres particularly for vehicles used in the desert areas?

The Minister of Defence (Shri Y. B. Chavan): (a) Defence Vehicles of current vintage are not fitted with Sand Tread (Balloon) tyres.

(b) and (c). Tyre manufacturers in the country have been approached for undertaking the manufacture of some of the more commonly used sizes of Sand Tread (Balloon) tyres for vehicles used by troops operating in desert areas.

Havildar Abdul Hamid

1854. Shri Indrajit Gupta:
Shri Madhu Limaye:
Shri Kishen Pattnayak:

Will the Minister of Defence be pleased to state:

(a) the special steps taken officially to honour the memory of Havildar Abdul Hamid, winner of the Param Vir Chakra; and

(b) the provisions made for the maintenance and welfare of his dependants?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The widow of late Havildar Abdul Hamid, PVC, has received Rs. 10,000 as a cash award from the Government of U.P. for the PVC awarded to her husband. She had also received a total amount of more than Rs. 4,000 from various sources, Government and private. Besides she has been paid a special family allowance of Rs. 137.50 for the period from 11th September to 31st October 1965, and a family gratuity of Rs. 400. With effect from 1st November, 1965, she will get a pending inquiry award equal to Special Family pension and Children's allowance till they are sanctioned. Her family pension papers have been completed and sent to the Record Office for initiating a case for its sanction. Besides the cash grant from the State Government, she has been allotted 10 bighas of land and is also eligible for an annuity of Rs. 500 for a period of 30 years for the PVC awarded to her late husband. Her children are eligible for award of scholarships in Lawrence/King George's Schools. It is not customary and would not be proper to take any special steps to honour the memory of an individual soldier.